

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.200/KB/2013

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th December 2017, 10.30 A.M

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|---------------------|--|---|---------------------|
| Name of the Company | | Chandrakala Goenka- Versuss-Parakh Realtors Pvt. Ltd & Ors. | |
| Under Section | | 397/398 | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

- 1) Mr Ratnanku Banerji, Adv }
 2) Mr Teelobroto Mitra, Adv } for
 3) Mr Sidhanta Sharma, Adv } petitioners
 4) Ms Sousti B Roy, Adv }
 5) Ms Namrati Basu, Adv } 19/12/17
1. Mr. Anisuddha Roy, Adv }
 2. Mr. Shaunak Mitra, Adv } For the
 3. Ms. Debjani Chatterjee, Adv } Respondent
 No. 1 to 3
- Chatterjee
19.12.17

ORDER

Ld. Counsel for the petitioners and the respondent nos .
1 to 3 are present.

IA No. 99/KB/2017 has been filed by the petitioner for summoning the respondent nos. 1 and 2 for cross examination. Interim application will be decided along with the main petition. If it is felt that cross-examination is necessary we will summon them.

Both the parties are directed to file written submissions in C.P. within 15 days from today. Ld. Counsel for the respondents has filed written submission relating to I.A.No. 99/KB/2017, which may be taken on record. Ld. Counsel for the petitioner prayed that a copy of the written submissions may be given to him. Prayer is allowed.

All pending applications will be decided along with the C.P.

List it on 12/02/2018.

sd

(Jinan K.R.)
Member (J)

sd

(V.P.Singh)
Member (J)